

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:514  
ANSWERED ON:07.08.2013  
RESERVATION TO OBCS IN EDUCATIONAL INSTITUTIONS  
Bhujbal Shri Sameer

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government is providing reservations to Other Backward Classes (OBCs) in educational institutions; and
- (b) if so, the steps being taken by the Government to set up more educational institutes to provide better education to OBCs?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a): Yes, Madam. Pursuant to the 93rd Constitutional Amendment Act, the Central Government has enacted the Central Educational Institutions (CEI) (Reservation in Admissions) Act, 2006. This Act provides for reservation for the Other Backward Classes (OBCs) to the extent of 27% seats out of the annual permitted strength in each branch of study, in a Central Educational Institution.

(b): The Central Government addresses concerns of access and equity while setting up Higher Education Institutions including Universities. During the Eleventh Plan, 16 central universities were established which included conversion of three state universities to central universities. Seven new Indian Institutes of Management (IIMs), 8 new Indian Institutes of Technology (IITs), 10 new National Institutes of Technology (NITs), 5 Indian Institutes of Science Education & Research (IISERs), and 2 Schools of Planning and Architecture (SPAs) were also established. The Central Government, through its scheme of Model Degree Colleges, is setting up Model Degree Colleges in Educationally Backward Districts of the country. These Colleges also cater to a section of the OBC population. All these institutions will provide more access to OBC students as per the reservation policy of the Government of India. However, the Central Government does not set up educational institutes exclusively for OBCs.